

T.S Case No. 02/2021


Dated 06.12.2021

Plaintiff is represented.

Defendant No.1 is represented.

Defendant No.2 Circle Officer is also represented.

The defendant No.1 filed one petition being No. 2985/21, cause is accepted and this main suit is also kept in abeyance till disposal of Misc(J) Case No.155/2021.


Munsiff No. 1
Dibrugarh